

ITEM NO.21 Court 3 (Video Conferencing) SECTION IV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7011-7013/2013

S. UDAYA SHANKAR Appellant(s)

VERSUS

STATE OF KARNATAKA AND ORS ETC. Respondent(s)

WITH

C.A. No. 9002-9003/2013 (IV-A)

C.A. No. 7017-7019/2013 (IV-A)

SLP(C) No. 1361/2021 (IV-A)
(FOR ADMISSION and I.R. and IA No.9367/2021-EXEMPTION FROM FILING
O.T. and IA No.12038/2021-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES & IA No. 84728/2021 - STAY APPLICATION)

Date : 15-09-2021 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Parties

Mr. Ranjit Kumar, Sr. Adv.
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Ms. Uditha Chakravarthy, Adv.

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Mr. Nishanth Patil, Adv.
Mr. Anup Jain, AOR
Mr. Vidit Monga, Adv.
Ms. Shubhika Saluja, Adv.

Mr. Basavaprabhu S. Patil, Sr. Adv
Mr. Balaji Srinivasan, AOR

Mr. Basavaprabhu S. Patil, Sr. Adv
Mr. Raghavendra S. Srivatsa, AOR
Mr. Manmohan P. N., Adv.
Mr. Likhi Chand Bonsle, Adv.
Ms. Komal Mundhra, Adv.

Mr. Shailesh Madiyal, AOR
Mr. Sudhanshu Prakash, Adv.

Ms. Rakhi M., Adv.
Mr. Vaibhav Sabharwal, Adv.
Ms. Sruthi Iyer, Adv.
Ms. Neha Jain, Adv.

Mr. V. N. Raghupathy, AOR
Mr. Md. Apzal Ansari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard counsel for the parties.

Arguments concluded.

Judgment reserved.

Parties to file written submissions along
with relevant documents/compilation within two
weeks from today.

(NEETU KHAJURIA)
COURT MASTER

(VIDYA NEGI)
COURT MASTER